

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/278(KB)2021  
IA(I.B.C)/962(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	INDIAN BANK VS RAJSHREE DUGAR
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

**Principal Creditor of Indian Bank**

**Ms. Mahuya Ghosh, Adv.**

**Ms. Soumi Gupta, Adv.**

**Mr. Ramesh Ch. Prusti, Advocate on Record.**

**ORDER**

1. Learned Counsel for the Financial Creditor present.
2. We are informed by the Ld. Counsel, the matter before Hon'ble Supreme Court is now listed on 14.12.2022.
3. In view of this position this petition is deferred and adjourned.
4. Post this matter on 17.01.2023.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**